

ANNEXURE-3

Name of the corporate debtor Premshree Prime Properties Private Limited; Date of commencement of CIRP: 17/02/2023; List of creditors as on: 30.04.2023

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|--------------------------------------|---------------------------|----------------|---------------------------|--------------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | Madhya Pradesh Financial Corporation | 03.03.2023 | 134,727,545 | 134,727,545 | secured through mortgage | 0 | 0 | No | 45.24 | 0 | 0 | 0 | 0 | 0 |

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